

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 577 /Confdl./2016
II-3-1/2016

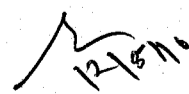
Bilaspur, dated the 12 August, 2016

The following Civil Judges (Entry Level) as mentioned in column No. (2) of the table below, are hereby promoted and appointed to the post of Senior Civil Judge and consequently are transferred from the place, as specified in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date they assume charge of their office (s): -

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Mahesh Kumar Raj, Civil Judge Class-II	Manendra-garh	Manendra-garh	Koriya (Baikunthpur)	Civil Judge Class-I
2.	Shri Manish Kumar Dubey, Civil Judge Class-II	Patthal-gaon	Bilha	Bilaspur	Civil Judge Class-I
3.	Smt. Chhaya Singh, Civil Judge Class-II	Simga	Akaltara	Janjgir-Champa	II Civil Judge Class-I
4.	Shri Balram Kumar Dewangan, Civil Judge Class-II	Balrampur	Durg	Durg	III Civil Judge Class-I
5.	Ku. Chitralekha Sonwani, Civil Judge Class-II	Dondi-lohara	Mungeli	Mungeli	Civil Judge Class-I
6.	Shri Mohan Singh Korram, Civil Judge Class-II	Saja	Durg	Durg	II Civil Judge Class-I
7.	Shri Ajay Kumar Xaxa, Civil Judge Class-II	Malkharoda	Pratappur	Surajpur	Civil Judge Class-I
8.	Smt. Rashmi Netam, Civil Judge Class-II	Lormi	Rajnand-gaon	Rajnandgaon	II Civil Judge Class-I
9.	Ku. Yashoda Kashyap, III Civil Judge Class-II	Raipur	Gunderdehi	Balod	Civil Judge Class-I
10.	Shri Roopnarayan Pathare, Civil Judge Class-II	Wadraf-nagar	Ramanuj-ganj	Balrampur	Civil Judge Class-I
11.	Shri Krishnakant Bhardwaj, Civil Judge Class-II	Bacheli	Bhanu-pratappur	Uttar Bastar (Kanker)	Civil Judge Class-I
12.	Shri Pankaj Alok Tirkey, Civil Judge Class-II	Pakhanjur	Surajpur	Surajpur	II Civil Judge Class-I

Contd. 2/-


12/8/16

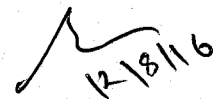
Endt. No. 578 /Confdl./2016
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Bilaspur, dated the 12 August, 2016

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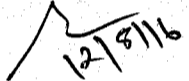
- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (10) Registrar (Vigilance/ I. & E./ Judicial/Computerisation), High Court of Chhattisgarh, Bilaspur for information.
- (11) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (12) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (13)
 - (a) Shri Mahesh Kumar Raj, Civil Judge Class-II, Manendragarh,
 - (b) Shri Manish Kumar Dubey, Civil Judge Class-II, Patthalgaon,
 - (c) Smt. Chhaya Singh, Civil Judge Class-II, Simga,
 - (d) Shri Balram Kumar Dewangan, Civil Judge Class-II, Balrampur,
 - (e) Ku. Chitralekha Sonwani, Civil Judge Class-II, Dondilohara,
 - (f) Shri Mohan Singh Korram, Civil Judge Class-II, Saja,
 - (g) Shri Ajay Kumar Xaxa, Civil Judge Class-II, Malkharoda,
 - (h) Smt. Rashmi Netam, Civil Judge Class-II, Lormi,
 - (i) Ku. Yashoda Kashyap, III Civil Judge Class-II, Raipur,
 - (j) Shri Roopnarayan Pathare, Civil Judge Class-II, Wadrafnagar,
 - (k) Shri Krishnakant Bhardwaj, Civil Judge Class-II, Bacheli
 - (l) Shri Pankaj Alok Tirkey, Civil Judge Class-II, Pakhanjur

for information and compliance. They are directed to take charge at their new place of posting on or before 27th August, 2016.
- (14) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bilaspur/ Dakshin Bastar at Dantewara/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Koriya (Baikunthpur)/ Raipur/ Surguja at Ambikapur/ Uttar Bastar (Kanker) for information. He is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.


12/8/16

Contd. 3/-

- (15) District & Sessions Judge, Bastar at Jagdalpur/ Dhamtari / Durg / Kabirdham at Kawardha/ Kondagaon/ Korba/ Mahasamund/ Raigarh/ Rajnandgaon/ Surajpur for information.
- (16) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (17) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (18) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (19) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I. & E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (21) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (22) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (23) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (24) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (25) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL